Minutes of Meeting of the State Executive Committee held at the Forest Bhavan, on 25th April, 2020

On 25/04/2020, a meeting of State Executive Committee (SEC) was held under the Chairmanship of Chief Secretary (also Principal Secretary, PWD), Goa and the following other members of the SEC also attended:

- 1. Shri Puneet Goel, Principal Secretary, Science and Technology
- 2. Shri S.K. Bhandari, Secretary, Transport
- 3. Shri Sanjay Kumar, Secretary Revenue, Member Secretary, SEC & SDMA

The SEC was briefed about the reports on Law & Order, Trucks Movement, Relief & Shelters, and Covid Status Report (copy attached).

The other officers (as per the list Annexed), also attended the meeting as special invitees.

After deliberation on the current situation, the SEC noted and decided the following:

- 1. Status of COVID19: Secretary Health informed that no new Covid-19 case has been detected after 3rd April 2020. As on date, Goa has had seven positive cases of Covid-19, and all seven patients have recovered. After recovery, these patients are shifted to a Quarantine facility outside the Covid Hospital. 165 tests (this includes tests done on the samples collected so far of those who were surveyed during the House-to-House survey), for Covid were done during the last 24 hours, on SARI/ILI patients, all of which were negative. The SEC noted with caution that Goa had not yet faced any community transmission.
- 2. The SEC discussed the implication of the MHA's order allowing the opening of shops registered under the Shops and Establishment Act, in the rural and urban area. The MHA's order has made a distinction between shops in the rural and urban areas. However, the SEC felt that there should be a uniformity in Goa and rural areas should be treated similar to urban areas in the State. The SEC decided the that the following should be implemented:

"All standalone shops, neighbourhood shops and shops in residential complexes which are registered as 'Shop' under the Shops and Establishments Act will be allowed to open. Shops in markets/market complexes and shopping malls will not be allowed. It is further clarified that e-Commerce companies will be allowed to deliver only essential items. Also, sale of liquor shall not be allowed. All shops will be allowed to open with 50% of the workers, wearing the masks and ensuring social distancing norms. Those establishments which have not been allowed under the Epidemic Disease Act or u/s 144 CrPC by the Collector will also not be open, such as Gyms, Cinema Hotels, Public Swimming Pool, Casinos, Spas, Massage

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Parlours, Salons, River cruises, night clubs, multiplexes, sale of liquor, restaurants for inhouse dining, tea shops, pan shops, dhabas, Gadas, Street food vendors, beach shacks, or any other types of eateries for general public."

- 3. Secretary, Health informed that the next batch of 1,000 Thermal guns have arrived and most of them have been distributed to the departments, as per their requisition and prioritisation.
- 4. PCE(PWD) informed that the pump at Padocem could not be made functional despite all efforts. The technical staff required for this purpose has arrived and is under testing by the Health department. His services would be utilised once he is tested negative for the restoration of the pump at Padocem. The water supply to other areas is normal.
- 5. The Nodal Officer (Foreigners) informed that till date 6132 foreigners have left Goa in 31 special ferry flights from Goa.
- 6. Commissioner (Excise) informed that the liquor manufacturers have produced about 3.50 lakh liters of hand sanitisers.
- Commissioner (Excise) informed that the Excise department has seized unauthorised stock of about 20,000 liters liquor worth Rs. 79.41 lakhs in 20 cases booked since the lockdown began.
- 8. Secretary, Civil Supply shared the schedule for the Groceries-on-Wheels prepared in coordination with the Collectors, to meet any demand due to ongoing Ramzan festivities.
- 9. Secretary, Civil Supply apprised that distribution of free pulses and rice under PMGKAY along with regular NFSA quota will start from 27th April including the additional allocations approved by State govt for APL. She further informed that biometric authentication by E-POS has been suspended to prevent contagion from spreading. Therefore, the Collectors need to deploy one official at each FPS to ensure distribution as per entitlement, as per GOI instructions.
- 10. Secretary, Ports informed that the crew of Merella Discovery is expected to arrive soon, they are yet to depart from Mumbai. The SEC asked the Collector, North-Goa and the Health department to put in place the necessary modalities for their Quarantine and testing.
- 11. Shri CR Garg, District Observer visited Pollem Check post in Canacona Taluka. He informed that some changes related to the facilities at this border checkpost are required by the police. The SEC asked PCE(PWD) to do the needful. He further added that the data entry of vehicles and personnel was being done smoothly.



- 12. Principal Secretary, Science and Technology shared the details of the persons who are employed at certain economic activities as per the table annexed.
- 13. Shri Keshav Kumar, District Observers informed that in the Colvale Industrial area 17 out of 25 Industrial units have got the passes to start, and out of those 14 have started operations. Glenmark is the major employer where 1786 employees out of 2179 are in attendance.
- 14. Director, Transport informed that 54 buses are running for relief works and only 90 buses were operational today, and no buses (except for relief works) are planned for Sunday.
- 15. The Nodal Officer for Quarantine facilities informed that a total of 65 persons are sheltered in five quarantine facilities. At Acron Homes, Candolim only one person remains. He is visiting these facilities regularly.
- 16. Secretary, Agriculture informed that the agricultural activities are normal. With 12 Harvesters working in fields, 65% harvesting is complete. The SEC inquired about the marketing support provided to the farmers by the department. He informed that the farmers have two main procuring agencies; Bagayatdar which procures non-perishable items such as Coconut etc., and Horticulture Corporation which procures perishable items such as vegetables etc.

Committee also conveyed to all concerned that as per MHA orders, any person violating these containment measures or not complying with the above directions will be liable to be proceeded against as per the provisions of Section 51 to 60 of the Disaster Management Act, 2005, besides legal action u/s 188 of the IPC.

(Sanjay Kumar)

Secretary, Revenue

Member Secretary, SEC & SDMA

List of Special Invitees:

- 1. Shri. Daulat Hawaldar Secretary Finance.
- 2. Shri Subhash Chandra, PCCF
- 3. Shri Santosh Kumar, Add. PCCF.
- 4. Ms Nila Mohanan, Secretary, Health
- 5. Shri Amit Satija, Commissioner, Excise
- 6. Shri P. S. Reddy, Secretary, Fisheries
- 7. Shri Kunal, CEO Goa.
- 8. Shri. Jaspal Singh, IGP
- 9. Shri Keshav Kumar CF(C)
- 10. Shri J. Ashok Kumar, Secretary, Tourism
- 11. Shri Sanjay Grihar, Secretary, Panchayats.
- 12. Shri Kuldeep Singh Gangar, Secretary Agriculture.
- 13. Shri C.R. Garg, Secretary, Law
- 14. Ms Isha Khosla, Secretary, Civil Supply.
- 15. Ms R. Menaka Collector North.
- 16. Shri Ajit Roy Collector South.
- 17. Shri Tariq Thomas, DMA.
- 18. Ms. Ankita Anand Director Information Technology.
- 19. Shri U. P. Parsekar, Principal Chief Engineer (PWD)
- 20. Shri R. G. Keni, Chief Engineer (Electricity)
- 21. Shri Narayan Gad, Director Panchayat
- 22. Shri Shrikant Patil C.E. (WRD)
- 23. Shri Rajan Satardekar Director (Transport)
- 24. Ms Meghana Shetgaonkar Director Information And Publicity.
- 25. Shri. Avadhut Mahatme U. S. Industries.
- 26. Shri. Prasad Pednekar, Labour Department.

The following tables shows the numbers of persons engaged under different activities as on 25/04/2020: (With reference to Para 12)

| Activity | Numbers of Permits/ Units | Number of Persons | |
|---|------------------------------|-------------------------|--|
| Private Construction in Urban Areas (as per permission granted by ULBs) | 163 | 758 | |
| Permissions to Self Employed in Urban Areas (as per permission granted by ULBs) | 128 | 128 | |
| Desilting by ULBs | - | 617 | |
| Construction Projects of Urban Bodies | | 210 | |
| Desilting by Panchayats | | 829 | |
| Private Construction in Rural Areas (as per permission granted by Panchayats) | 612 | 3058 | |
| Permissions to Self Employed in Rural Areas (as per permission granted by Panchayats) | 179 | 179 | |
| Crushers (as per permission granted by Panchayats) | 44 | 181 | |
| Government works (MOPA/PWD/WRD/GSIDC/PCCF/GTDC/Electricity) | - | 8500 | |
| Industrial Units | 1226 | 50,000 | |
| Pharma Units | 54 | 16200 | |
| E-Commerce | | 532 | |
| IT and ITeS | 59 | 456 | |
| Fishermen & Labourers in Fishing Sector | - | 23000 | |
| Labourers in Mining Industry | - | 1035 | |
| Total | | 105683 | |

Movement of Trucks (Last 24 Hrs.)

Date: 25.04.2020 at 08.00 hrs (w.e.f. 31.03.2020)

| | INWARD | | | | | | | | | |
|-----------------------------|-------------|-------------|--|-------|-------|-------|--|--|--|--|
| No. of Trucks | 08:00 hrs t | o 20:00 hrs | 20.00 hrs to 08:00 Cumulative (1 hrs 31.03.2020, 08 | | | | | | | |
| | NORTH | SOUTH | NORTH | SOUTH | NORTH | SOUTH | | | | |
| Empty | 42 | 46 | 24 | 59 | 734 | 948 | | | | |
| Rice | 3 | 5 | 6 | 4 | 271 | 441 | | | | |
| Sugar | 0 | 0 | 4 | 2 | 141 | 41 | | | | |
| Pulses | 4 | 0 | 11 | 5 | 459 | 113 | | | | |
| Milk | 8 | 2 | 29 | 7 | 720 | 125 | | | | |
| Vegetable | 3 | 2 | 98 | 13 | 2870 | 414 | | | | |
| Fuel | 0 | 0 | 1 | 0 | 30 | 29 | | | | |
| LPG | 3 | 10 | 4 | 8 | 158 | 231 | | | | |
| Fruit | 15 | 5 | 40 | 31 | 1177 | 677 | | | | |
| Eggs | 0 | 3 | 0 | 1 | 37 | 47 | | | | |
| chicken (live/Processed) | 0 | 1 | 30 | 0 | 371 | 1 | | | | |
| Meat (live/Processed) | 0 | 1 | 0 | 2 | 21 | 6 | | | | |
| Others | 129 | 74 | 159 | 99 | 3658 | 1634 | | | | |
| Total | 207 | 150 | 406 | 231 | 10647 | 4707 | | | | |
| Grand Total- | 35 | 7 | 63 | 7 | 153 | 54 | | | | |

| Ī | 1 | 100 | OUTV | VARD | On March | | |
|---|-----------|----------|-----------|-------|------------------------|-------|--|
| | 08:00 hrs | to 20:00 | 20.00 hrs | | Cumulati 31.03.2020 | | |
| | NORTH | SOUTH | NORTH | SOUTH | NORTH | SOUTH | |
| | 293 | 124 | 118 | 49 | 7768 | 3658 | |
| | 0 | 0 | 0 | 0 | 10 | 21 | |
| | 0 | 0 | 0 | 0 | 3 | 0 | |
| | 1 | 0 | 0 | 3 | 17 | 18 | |
| | 0 | 0 | 0 | 0 | 41 | 5 | |
| | 1 | 0 | 0 | 0 | 29 | 19 | |
| | 0 | 0 | 0 | 0 | 16 | 1 | |
| | 4 | 1 | 4 | 0 | 177 | 17 | |
| | 0 | 0 | 1 | 0 | 55 | 36 | |
| | 0 | 0 | 0 | 0 | 13 | 0 | |
| - | 0 | 0 | 0 | 0 | 27 | 0 | |
| | 0 | 0 | 0 | 0 | 0 | 0 | |
| 1 | 66 | 71 | 122 | 95 | 2112 | 1454 | |
| | 365 | 196 | 245 | 147 | 10268 | 5229 | |
| | 561 | 10 | 392 | | 15497 | | |

REPORT (COVID-19) ON LAW & ORDER AND FACILITATION OF ESSENTIAL GOODS & SERVICE Date: - 25/04/2020

Time:- 16:00 hrs (Cumulative)

| Sr No. | State/UT | Total number violation of Lock down/curfew orders | Remedial S | Steps taken aga - 3 | inst violatio | ns mentioned | | r Action taken on incidents of Law & F k order reported in Column – 5 | kemark. |
|-----------|-----------|--|--------------------------|------------------------|--------------------------|-----------------------------------|----|--|---------|
| -1 | -2 | -3 | | -4 | | | -5 | -6 | -7 |
| | | | Total Arrests made | Total vehicles seized | Total FIRs registered | Total Fines imposed (In Rs) | | | |
| 1 | Goa Totni | 30717 Cases:- 570 M, V. Challens:-29079 Spitting Cases:- 1068 | 1023 | 414 | 570 | 3797600 | | 1. Strict enforcement of the lockdown is being enforced with simultaneous persension by petrolling staff to comply with the conditions of lockdown 2. Appeal on Social Media through appropriate posters 3. Video ellips appeal to Chizens/Religious ploces against gathering 4. Meetings with religious heads 5. Patrolling has been intensified all over Goa and Nakas have been deployed at all exit points. 6. Traffic staff has been deployed alony with district police at makabandis | |
| | North Goa | 9018 | 397 | 177 | 271 | 976200 | - | | |
| | South Goa | 21699 | 626 | 237 | 299 | 2821400 | | | 100 |

DETAILS OF SUPPORT PROVIDED TO STRANDED MIGRANT POPULATION AND OTHER NEEDY PERSONS AS ON 25/04/2020

Name of the State : GOA.

Name and Mobile number of State Nodal Officer for Migrant Labour and Stranded persons: Hernant Kumar, IAS. (State Control Room I/c: 7875015991)

| Name of District | Number of active Relief Camps and Shelters | | person in Relie | Number of persons housed in Relief Camps and Shelters | | Number of Food camps | | ber of s given od | Number of Workers given shelter and food by employers / industry where | Remarks/ additional information |
|---------------------|---|-----|--------------------|--|-------|-------------------------|-------|-------------------------|--|--|
| | Govt. | NGO | Govt. | NGO | Govt. | NGO | Govt. | NGO | they were working | |
| (a) | (b) | (c) | (d) | (e) | (f) | (g) | (h) | {i} | 6) | (k) |
| North Goa | 11 | 0 | 416 | 0 | 08 | 5 | 4482 | 1600 | | Dry ration provided to 1242 persons. Grocery-on-Wheels buses are supplying groceries. Three meals are provided to all persons in shelter homes. |
| South Goa | 06 | 0 | 433 | D | 85 | 7 | 2900 | 2205 | | Dry ration provided to 2202 persons Gropary-on-Wheels buses are supplying groceries Dry ration provided to 66 persons by NGO in Quepem Taluka |
| - | 17 | 0 | 849 | 0 | 93 | 12 | 7382 | 3805 | | |
| | | | | | | | | | | |

- 1) Goa does not have any COVID-19 hotspot.
 2) 11 Vegetables-on-Wheels: On trucks, vegetables are being sold in different parts of Goa.
 3) 09 Fish-on-Wheels: On insulated-vans, fish is being sold in different parts of Goa.
 4) 02 ATM-on-Wheels: SBI bank is running ATM-on-Wheels to disburse cash in different parts of Goa.



Integrated Disease Surveillance Programme (IDSP) Directorate of Health Services, Campal, Panaji-Goa Tel No. 0832-2225538 E-mail id: gassu.idsp@nic.in



Date: 25/04/2020

MEDIA BULLETIN

STATUS OF COVID-19 IN GOA

| Sr. No. | Category | Cases on 25.04.2020 | Cumulative no. of Cases since 29.01.2020 |
|------------|--|------------------------|--|
| 1 | People under Home Quarantine | 00 | 1794 |
| 2 | Contacts under Facility Quarantine | 08 | 305 |
| 3 | Suspects under Hospital Isolation at GMC | 01 | 179 |
| 4 | No. of samples sent for testing | 165 | 1489 |
| 5 | No. of reports received | 186 | 1441 |
| 6 | No. of samples tested Positive | 00 | 07 |
| 7 | No. of cured patients out of Positive | 00 | 07 |

- Out of 234 Samples pending for testing, 186 are Negative 48 Reports Awaited.
- · At present patient in isolation ward GMC- 06
- · At present people quarantined at Old Goa Residency- 13
- At present people quarantined at Margao Residency- 33
- At present people quarantined at Mayem Residency- 06
- · At present people quarantined at Mapusa Residency- 11
- 06 cured patient completed 7 days facility Quarantine and now placed under home Quarantine for next 7 days.
- At present Cured patients under Quarantine at Acron Seaway Resort, Candolim-01

Director of Health Services